

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
BANGALORE - 560 038.

Dated: **4 APR 1995**

APPLICATION NO. 232 of 1994.

APPLICANTS: M.Lokanath,

V/S.

RESPONDENTS: General Manager, Southern Railway, Madras  
and others.

To

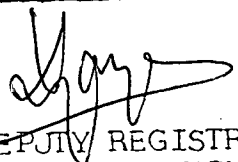
1. Sri.Haridasan Nambiar,  
Advocate, No.Fourth Cross,  
Balepet, Bangalore-560 002.
2. Smt.M.V.Nirmala, Advocate,  
No.53, N.S.Iyengar Street,  
Seshadripuram, Bangalore-20.

Subject:- Forwarding copies of the Orders passed by the  
Central Administrative Tribunal, Bangalore-38.

---xxx---

Please find enclosed herewith a copy of the Order/  
Stay Order/Interim Order, passed by this Tribunal in the above  
mentioned application(s) on 30-03-1995.

Issued on  
5/4/95

  
DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

Sri M. Lokanath, V/S G.M. Southern Railway, Madras  
O A No. 232/94

| Date | Office Notes | Orders of Tribunal |
|------|--------------|--------------------|
|      |              |                    |

(PKS)ve/ (JR) H(A)

30.03.1995

Called more than once.  
Applicant and his learned  
Counsel are absent.

Application is dismissed  
for non-prosecution.

Sd/-

H(A)

Sd/-

ve.



TRUE COPY

*[Signature]* 04/4/95  
Section Officer  
Central Administrative Tribunal  
Bangalore Bench  
Bangalore